

JF Reg. (A)
12-10-23

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Esit.(RJS)/77/2023

Date:10.10.2023

Whereas Shri Virendra Pratap Singh was not given Ad-hoc promotion in DJ Cadre as D.E. u/r 16 of RCS (CCA) Rules was pending against him, and Smt. Swati Sharma (the immediate junior officer to Shri Virendra Pratap Singh) was promoted in the District Judge Cadre on adhoc basis vide Government Order No.F.19(1)Nyay/2010 dated 01.04.2018, and she joined on 07.04.2018AN.

And whereas Shri Virendra Pratap Singh was exonerated in the said D.E. vide order dated 01.11.2017.

And whereas Shri Virendra Pratap Singh was promoted as ADJ on regular basis in DJ Cadre alongwith his immediate junior Smt. Swati Sharma vide Government Order No.F.19(1)Nyay/2010 dated 19.02.2021 and he joined on 23.03.2021, and Smt. Swati Sharma was getting higher salary than Shri Virendra Pratap Singh.

Therefore, the pay of Shri Virendra Pratap Singh is stepped up, as the pay of senior Officer can not be less than that of his immediate junior Officer i.e. Ms. Swati Sharma, and for the period he did not work as Adhoc ADJ, he is entitled to pay fixation on notional basis.

BY ORDER,

C.P. Sharma 10/10/23
REGISTRAR GENERAL

Date: 10.10.2023

No.RJS-Esit.B2(x)07/2018/4055

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukata, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
7. The Registrar (Vigilance) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD(F&I) / O.S.D., Rajasthan High Court, Jodhpur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., / Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Joint / Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. Concerned District & Sessions Judge.
12. Concerned Officer/Court/Concerned Treasury Officer.
13. P.S. to all Hon'ble Judges sitting at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Budget/Computer Cell
RJS Leave/Jr. Actt.-RJS Section/
Service Book Clerk/Building Cell.

C.P. Sharma
REGISTRAR GENERAL

10/10/23

3612
12/10/23